

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS
RAJYA SABHA
UNSTARRED QUESTION NO. 3544 TO BE ANSWERED ON: 24.03.2026
Approved rates of NBS Scheme

3544 SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the details of the latest Nutrient Based Subsidy (NBS) rates approved for phosphatic and potassic fertilizers for the current agricultural season and the estimated subsidy outlay thereof,
- (b) whether Government has assessed the availability, distribution and sale of P&K fertilisers in States such as Uttar Pradesh under the revised NBS rates and the steps taken to ensure uninterrupted supply to farmers; and
- (c) whether the Ministry is examining any further reforms to the NBS framework to improve subsidy efficiency and nutrient accessibility and if so, the broad contours of such reforms?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a): The details of the latest Nutrient Based Subsidy (NBS) rates approved for phosphatic and potassic fertilizers for the current Rabi season (01.10.2025 to 31.03.2026) are as under:

Sl. No.	Nutrients	NBS rates (in Rs. Per Kg of Nutrient)
1.	N	43.02
2.	P	47.96
3.	K	2.36
4.	S	2.87

Further, the Government has approved ₹ 37,952.29 Cr. fertilizer subsidy on P&K fertilizers for Rabi 2025-26 season.

(b): The availability of fertilizers viz. Urea, DAP, MOP and NPK has remained adequate in the country, including the State of Uttar Pradesh, during the ongoing Rabi 2025-26 (From 01.10.2025 to 18.03.2026) season. The information regarding requirement, availability and sales of these fertilizers during the said period is placed at **Annexure**.

Further, to ensure timely and adequate supply of fertilizers in the country, before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the state-wise & month-wise requirement of fertilizers. On the basis of requirement projected, Department of Fertilizers allocates sufficient/ adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability. The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web-based monitoring system called integrated Fertilizer Monitoring System (iFMS). Regular Weekly Video Conference is conducted jointly by DA&FW and D/o Fertilizers with State Agriculture Officials and corrective actions are taken to dispatch fertilizers as indicated by the State Governments.

(c): In case of Phosphatic and Potassic (P&K) fertilizers, Government has implemented Nutrient Based Subsidy (NBS) Policy w.e.f. 01.04.2010. Under the policy, a fixed amount of subsidy, decided on annual/bi-annual basis, is provided to manufacturer / importer on subsidized P&K fertilizers depending on their nutrient content i.e. Nitrogen (N), Phosphorus (P), Potassium (K) and Sulphur (S). Further, in order to improve subsidy efficiency and nutrient accessibility, the number of P&K fertilizers covered under NBS policy has been increased from 22 grades in 2021 to 28 grades at present. The new grades are included under subsidy regime based on assessment of its requirement and efficiency by ICAR (Indian Council for Agricultural Research). Also, the Government provides an additional subsidy of Rs. 500/MT and Rs. 300/MT for fortification of any notified P&K fertilizers with Zinc micro-nutrient & Boron micro-nutrient respectively to promote balanced nutrient use, address soil deficiencies and improve productivity. Further, Government has introduced Direct Benefit Transfer (DBT) and point-of-sale tracking to ensure subsidies are released only after actual sale to farmers, thereby improving transparency.

Annexure referred to in reply to part (b) of Rajya Sabha Unstarred Question no. 3544 for answering on 24.03.2026

REQUIREMENT, AVAILABILITY & SALES OF FERTILIZERS DURING THE FY 2025-26 (Till 18.03.26)													
fig. in LMT													
S.No	State	UREA			DAP			MOP			NPKS		
		Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales
1	Andaman and Nicobar Islands	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	8.93	11.24	9.14	2.16	3.74	2.82	0.94	1.33	0.89	9.21	12.35	8.80
3	Arunachal Pradesh	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	1.55	2.53	2.04	0.27	0.65	0.43	0.35	0.48	0.24	0.33	0.34	0.20
5	Bihar	13.10	16.45	14.02	3.84	6.01	4.54	1.48	1.77	1.37	3.47	5.55	3.50
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	2.85	4.56	2.30	0.99	2.06	1.05	0.48	0.61	0.12	0.58	2.06	0.35
8	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.14	0.14	0.11	0.03	0.03	0.02	0.01	0.00	0.00	0.02	0.00	0.00
11	Goa	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.01	0.01	0.01
12	Gujarat	13.35	15.29	13.22	2.80	3.37	2.75	0.62	0.74	0.53	4.37	5.58	3.70
13	Haryana	11.26	14.05	11.35	2.68	3.32	2.59	0.28	0.35	0.13	1.16	0.52	0.24

14	Himachal Pradesh	0.32	0.56	0.41	0.01	0.03	0.02	0.04	0.02	0.02	0.26	0.26	0.16
15	Jammu and Kashmir	0.59	1.22	0.61	0.22	0.39	0.20	0.11	0.23	0.07	0.01	0.04	0.01
16	Jharkhand	1.14	1.70	1.22	0.25	0.63	0.45	0.02	0.04	0.02	0.29	0.49	0.23
17	Karnataka	7.09	10.03	6.84	1.87	4.00	2.20	0.91	1.60	0.88	6.74	12.86	7.02
18	Kerala	0.59	0.71	0.51	0.08	0.19	0.10	0.47	0.58	0.36	0.58	0.87	0.58
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	22.90	28.03	23.81	7.40	7.54	5.90	0.96	1.02	0.57	11.29	8.33	5.01
21	Maharashtra	10.64	15.72	10.71	2.47	4.83	2.48	1.41	1.69	0.88	11.45	22.48	10.13
22	Manipur	0.08	0.09	0.07	0.01	0.02	0.01	0.04	0.02	0.01	0.01	0.01	0.01
23	Meghalaya	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24	Mizoram	0.00	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.01	0.00	0.00
26	Odisha	1.73	3.16	1.67	0.71	1.37	0.72	0.23	0.49	0.18	0.84	1.56	0.71
27	Puducherry	0.08	0.08	0.07	0.01	0.01	0.01	0.01	0.01	0.00	0.05	0.07	0.04
28	Punjab	14.58	18.73	14.59	4.46	5.68	4.15	0.56	0.67	0.28	1.48	0.99	0.61
29	Rajasthan	14.87	20.03	16.57	3.31	4.52	3.68	0.10	0.15	0.09	1.48	1.82	1.16
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	6.17	7.35	6.01	1.49	2.11	1.52	1.72	1.36	1.01	4.91	6.78	4.57
32	Telangana	9.73	11.64	10.83	1.41	2.52	1.98	0.61	0.92	0.54	6.58	8.94	5.64
33	Tripura	0.09	0.12	0.07	0.01	0.03	0.01	0.03	0.03	0.01	0.02	0.03	0.02
34	Uttarakhand	0.96	1.28	0.99	0.14	0.41	0.24	0.05	0.06	0.02	0.19	0.12	0.08
35	Uttar Pradesh	39.16	50.06	38.96	13.90	17.56	12.11	1.43	2.15	1.22	7.40	10.87	6.22
36	West Bengal	7.85	11.85	8.14	1.91	3.07	2.24	2.11	2.42	1.41	6.71	10.45	6.68
	All India	189.79	246.68	194.31	52.40	74.10	52.24	14.94	18.75	10.87	79.43	113.39	65.66
